## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU Sr. No. 1

(through video conference)

EMG-CM No. 23/2020 in PIL No. 7/2014

Dewakar Sharma and anr.

..... Appellant/Petitioner(s)

Through :- Mrs. Monika Kohli, Advocate vice Mr. Kesar Parveen, Advocate (on video call from residence in Jammu)

## V/s

State of J&K and others

.....Respondent(s)

Through :- Mr. Amit Gupta, AAG vice Mr. F. A. Natnoo, AAG (on video call from residence in Jammu)

HON'BLE THE CHIEF JUSTICE (on Video Conference from High Court at Jammu)

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(on Video Conference from High Court at Jammu)

Notice.

Mr. Amit Gupta, AAG accepts notice on behalf of the non-applicants vice

Mr. F. A. Natnoo, AAG. Copy of the application be furnished to Mr. Amit

Gupta, AAG as well as to Mr. F. A. Natnoo, AAG.

Let reply be positively filed before the next date of hearing.

List on 5<sup>th</sup> May, 2020.

## (RAJNESH OSWAL) JUDGE

(GITA MITTAL) CHIEF JUSTICE

Jammu 27.04.2020 Karam Chand <u>ORDER</u> 27.04.2020

**Coram:**